



(29)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

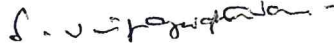
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/121/2016  
NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others  
UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
	M. S. Sampath	Counsel for R2	
	G. Sivasankaran S. Sathyaganesan	Counsel for R3 & R4	

**ORDER**

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)